

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 5th day of August, 2021

**Contempt Application No. 330/00176 of 2012
In
Original Application No.330/1731 of 2010**

Present:

**Hon'ble Mrs. Justice Vijay Lakshmi, Member- (Judicial)
Hon'ble Mr. Tarun Shridhar, Member-(Administrative)**

1. Bhanumati Devi, W/o Late Shri Ram Ashray Rai,
Vill-Barsawa P.O.-Thekma, District-Azamgarh.
2. Arvind Kumar Rai, S/o Late Shri Ram Ashraya Rai,
Vill-Barsawa, P.O.-Thekma District-Azamgarh.
.....Petitioner

By Advocate: Shri S.K. Singh Vashisth

Versus

1. N. Sandhu, D.I.G. the Intelligence Bureau, Ministry of Home Affairs, New Delhi.
2. Balbir Singh, D.D.G of Subsidery Intelligence Bureau (Govt. of India) Varanasi.

-----Respondents

By Advocate: Shri Praveen Shukla

O R D E R

Deliverd by Hon'ble Mrs. Justice Vijay Lakshmi, Member-J

We have joined this Division Bench online through video conferencing.

2. Shri S.K. Singh Vashisth, Id. counsel for the petitioner is present in court and Shri Praveen Shukla, Id. counsel for the respondents, is present online through video conferencing.

3. A compliance affidavit has been filed by the respondents alongwith MA No.2628 of 2019 with prayer to take the compliance affidavit on record. MA No.2628/2019 is allowed and the compliance affidavit is taken on record.

4. Heard Id. counsel for the parties and perused the records.

5. Ld. counsel for the respondents submitted that the order passed in original application no.1731 of 2010 has been substantially complied by the respondents and the applicant has been granted the compassionate appointment accordingly.

6. Ld. counsel for the petitioner has fairly conceded that the relief prayed by the applicant for grant of compassionate appointment in the OA, has been granted by the respondents.

7. In view of the above, the contempt proceedings are liable to be closed and are hereby closed. Notices stand discharged.

8. All the pending MAs in the aforementioned OA are also dismissed as infructuous.

9. Hon'ble Shri Tarun Shridhar, Member (Administrative) has consented to this order during video conferencing.

**(Tarun Shridhar)
Member (Administrative)**

**(Justice Vijay Lakshmi)
Member (Judicial)**

/Neelam/